

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.243/BB/2018	For admission	Sec 7 of I&B code	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Mrs. Dushyantha Kumar Southern Resolution Professions LLP

ADVOCATE FOR PETITIONER/s:

SHARAN A. KUKREJA

TANVI KISHORE *Tc.*

FOR CYRIL AMARCHAND MANGALDAS  
9845650825

ADVOCATE FOR RESPONDENT/s:

K. DUSHYANTHA KUMAR  
9341223939

*D. Jyanth*

ORDER

Heard Shri Sharan A. Kukreja along with Ms. Tanvi Kishore, learned Counsel for the Petitioner and Shri K. Dushyantha Kumar, learned PCS for the Respondent.

As per the records, the pleadings are completed. The case is taken up for final hearing on the question of admission. Post the case on 28.03.2019.

*Ani*  
Member (T)

*KJ*  
Member (J)

Krishna

Verified  
*[Signature]*

Court Officer